

Diary No	27586/IN/2025	Case / File No	3/30/3/2026
Victim Name	GENERAL PUBLIC	Registration Date	01/01/2026

Action List (Click on Action given in blue color to view details)

Action No.	Action	Authority	Action Date
1	Disposed with Directions	To:- THE CHAIRMAN Ministry of Jal Shakti Department of Water Resources, River Development and Ganga Rejuvenation 2nd Floor (South), Sewa Bhawan , R K Puram, New Delhi 110066 NEW DELHI DELHI Email- chairman-cwc@nic.in	08/01/2026

[Expand All Action List](#)

Action

Action : Disposed with Directions(Action No 1)

Action Date	08/01/2026
Authority	To:- THE CHAIRMAN Ministry of Jal Shakti Department of Water Resources, River Development and Ganga Rejuvenation 2nd Floor (South), Sewa Bhawan , R K Puram, New Delhi 110066 NEW DELHI DELHI Email- chairman-cwc@nic.in
Proceeding	This complaint be transmitted to the concerned authority for such action as deemed appropriate. The authority concerned is directed to take appropriate action within 8 weeks associating the complainant/victim and to inform him/her of the action taken in the matter.

Complaint

Diary No	27586/IN/2025	Section	SB-6
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Language	ENGLISH	Mode	HRCNET/ONLINE
Received Date	01/12/2025	Complaint Date	01/12/2025

Victim

Victim Name	GENERAL PUBLIC	Gender	Unknown
Religion	Unknown	Cast	Unknown
Address	ALL OVER DELHI		
District	NEW DELHI	State	DELHI

Complainant

Name	ADVOCATE Y.BALACHANDER REDDY		
Address	HYDERABAD		
District	HYDERABAD	State	TELANGANA (500055)

Incident

Incident Place	ALL OVER DELHI	Incident Date	29/11/2025
Incident Category	HEALTH		
Incident District	NEW DELHI	Incident State	DELHI
Incident Details			